

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 2905
TO BE ANSWERED ON THE 27th March 2023
FLIGHTS FROM JABALPUR AIRPORT

2905. SMT SUMITRA BALMIK

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the reasons for suspension of SpiceJet air services from Jabalpur;**
- (b) by when these flights will be resumed;**
- (c) whether any invitation has been extended to other airlines to operate their flights in the slots vacated by SpiceJet to ensure continuity of services; and**
- (d) the financial condition of Jabalpur Airport and details of expenditure incurred and the income generated during the last 5 years?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, airlines are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to service and operate with compliance of Route Dispersal Guidelines (RDGs) issued by the Government across the country. Thus, it is up to the airlines to provide air services to/from any airport in the country depending on their operational and commercial viability. The Ministry of Civil Aviation regularly interacts with the airlines to promote air connectivity.

M/s Indigo, Spicejet and Alliance Air have filed schedule with the Directorate General of Civil AViation (DGCA) for operating flights from Jabalpur airport from Summer Schedule-2023.

(d): The profit & loss of the Jabalpur airport during the last five years is attached as Annexure.

ANNEXURE**ANNEXURE IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 2905 FOR ANSWER ON
27.03.2023**

S. NO.	Airport	(Rs. in Crores)				
		2017-18	2018-19	2019-20	2020-21	2021-22
		Profit (+) / Loss (-)	Profit (+) / Loss (-)	Profit (+) / Loss (-)	Profit (+) / Loss (-)	Profit (+) / Loss (-)
1	JABALPUR	-10.88	-19.08	-19.24	-25.12	-10.96